Annexure - 8

Name of the Corporate Debtor: Epitome Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 12/12/2023

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

| Sr. No | Name of creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of | Amount of any | Amount of | Amount of | |
|--------|--|---------------------------|-------------------|--------------------------------|------------------------------|--|-----------------------------|------------------------------|---|---------------------|--|-----------------------|-----------------------------|--------------------|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | % of voting share in CoC, if applicable | Contingent Claim | mutual dues, that may be set-off | Claim not Admitted | claim under Verification | Remarks, if any |
| 1 | CBRE South Asia Pvt. Ltd | 28-06-2023 | 1,64,47,422 | 1,24,75,705 | Supply of goods and services | - | - | No | - | - | - | 39,71,717 | - | - |
| 2 | Sun of India Securities Services | 29-06-2023 | 47,84,866 | 47,84,866 | Supply of goods and services | - | - | No | - | - | - | - | - | - |
| 3 | Nitco Ltd | 29-06-2023 | 5,02,19,252 | 5,02,19,252 | Supply of goods and services | - | 1 | No | - | | - | - | - | - |
| 4 | Tring Security Solutions Prvate Limited | 01-07-2023 | 11,53,668 | 11,53,668 | Supply of goods and services | - | 1 | No | - | T | - | 1 | 1 | - |
| 5 | Saroj Marbles | 19-07-2023 | 3,35,467 | 1,82,013 | Supply of goods and services | - | - | No | - | - | - | 1,53,454 | - | - |
| 6 | Divisha Minerals | 19-07-2023 | 24,90,718 | 13,91,493 | Supply of goods and services | - | - | No | - | - | - | 10,99,225 | - | - |
| 7 | M/s. Udyogi Plastics Private Limited | 14-06-2023 | 2,43,324 | 1,69,294 | Supply of goods and services | - | - | No | - | - | - | 74,030 | - | _ |
| 8 | Mr. Tarun Harshi Motta (M/s. TEEARCH) | 25-07-2023 | 3,86,75,000 | 3,86,75,000 | Supply of goods and services | - | - | No | - | - | - | - | - | - |
| 9 | Mr Lal Bahadur Ramdhani Pal (Zia Society) | 25-07-2023 | 9,77,250 | 8,19,750 | Supply of goods and services | - | - | No | - | - | - | 1,57,500 | 1 | - |
| 10 | Super Titles and Marbles Pvt Ltd | 02-08-2023 | 1,62,250 | 1,62,250 | Supply of goods and services | - | - | No | - | - | - | - | - | - |
| 11 | Makhija Electromechanical Pvt Ltd | 04-08-2023 | 1,53,53,163 | - | Supply of goods and services | | | No | - | - | - | 1,53,53,163 | - | - |
| 12 | Nilesh Enterprises | 07-08-2023 | 52,47,451 | - | Supply of goods and services | - | ı | No | - | - | - | 52,47,451 | ı | - |
| 13 | Limraa Glasfab | 17-08-2023 | 21,31,101 | 21,31,101 | Supply of goods and services | - | ı | No | - | - | - | 1 | ı | - |
| 14 | Sachin Enterprise | 18-08-2023 | 16,03,530 | 16,03,530 | Supply of goods and services | - | ı | No | - | 1 | - | 1 | - | - |
| 15 | Baliramprasad D Gupta | 03-10-2023 | 1,15,200 | 1,15,200 | Supply of goods and services | - | - | No | - | - | - | - | - | |
| 16 | Rathod Enterprise | 17-10-2023 | 2,50,90,765 | 1,77,51,426 | Supply of goods and services | - | - | No | - | - | - | 73,39,339 | - | - |
| 17 | Konark Fixtures Ltd | 23-10-2023 | 18,57,434 | 14,87,029 | Supply of goods and services | - | - | No | - | - | - | 3,70,405 | - | - |
| 18 | Hemant Enterprise (Prop. Brijal Patel) | 03-11-2023 | 21,46,459 | 21,46,459 | Supply of goods and services | - | - | No | - | - | - | - | - | - |
| 19 | Suresh Sharma (Suresh enterprise) | 08-11-2023 | 69,40,000 | 23,66,376 | Supply of goods and services | - | - | No | - | - | - | 45,73,624 | - | - |
| 20 | Kay Tee International | 17-08-2023 | 1,75,513 | 1,75,513 | Supply of goods and services | - | - | No | - | - | - | - | - | |
| | | | | | | | | | | | | | | |
| | TOTAL | | 17,61,49,832 | 13,78,09,924 | | - | - | | - | - | - | 3,83,39,908 | - | - |

General Notes: -

- 1. Claims from certain operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation and are still under verification.

 As per communication with each of the respective operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective operational creditors.
- 2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.